GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

Rajya Sabha

UNSTARRED QUESTION NO.: 820 TO BE ANSWERED ON THE 28th July 2025

AIR SAFETY AUDITS ON AIRCRAFTS AND AIRPORTS IN THE COUNTRY

820. DR. KANIMOZHI NVN SOMU

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that Government has no control whatsoever over the air safety audits on aircrafts and airports in the country;
- (b) whether Government has any plans to constitute a high level committee to look into the issues of air safety audits on aircrafts on domestic and international routes; and
- (c) whether Government has issued any notice to the Air India to submit a complete report on the air crash and the safety audit reports on all other air crafts used for both Domestic and International services?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (c): Directorate General of Civil Aviation (DGCA) has a systematic safety oversight mechanism in place for monitoring the compliance of Rules and Civil Aviation Requirements encompassing all the aircraft and the airport operators. The safety oversight process includes regular and periodic audits, spot checks, night surveillance and ramp inspections across all operators, including continuous oversight of maintenance practices.

DGCA publishes Annual Surveillance Plan (ASP) on its website. Each directorate conduct surveillance/spot checks in their respective technical areas as per the ASP.

To determine the probable cause(s)/contributory factor(s) leading to accident of Air India flight AI-171 at Ahmedabad on 12.06.2025, an Investigation has been ordered by Director General, Aircraft Accident Investigation Bureau (AAIB) under Rule 11 of the Aircraft (Investigation of Accidents & Incidents) Rules, 2017.

Post-accident of M/s Air India flight AI-171 Boeing 787 aircraft on 12.06.2025 at Ahmedabad, DGCA on 13.06.2025 as preventive measure directed M/s Air India to carry out additional checks on all 33 Boeing 787-8/9 in coordination with concerned regional office of DGCA.

Out of total 33 aircraft, 31 operational aircraft have been inspected wherein minor findings were observed in 8 aircraft. These aircraft have been released for operation post rectification. The remaining 2 aircraft are under scheduled maintenance.
